

Sports complex for Uttarakhand

†772. SHRI MAHENDRA SINGH MAHRA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Ministry will consider construction proposal of a sports complex to train and enhance sports talent in the State of Uttarakhand;

(b) if so, by when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN): (a) to (c) The 13th Finance Commission has recommended a grant of Rs. 25 crore for construction of an international level sports complex at Haldwani (Nainital) in order to train and enhance sports talent in the State of Uttarakhand, as there is no such facility in the State at present. The international sports complex at Haldwani will have an area of 15.30 hectare. The sports complex will have an athletics pavilion, multipurpose hall, cricket stadium, hockey stadium, swimming pool, two lawn tennis courts, two basketball courts, three volleyball courts, one practice running track of 200 metres, administrative block, other facilities for drinking water, public toilets, parking. The total cost of the project will be Rs. 28.69 crores and the project is to be completed within 3 years. The above proposal was considered by the Review Committee headed by Secretary, Department of Sports and recommended a first instalment of Rs. 6.25 crore to the State Government. The Review Committee recommended that the State Government immediately start work on the project and strive to complete the project within the duration of 13th Finance Commission (2010-2015) in order to avoid cost escalations.

Transparency in functioning of sports bodies

773. DR. T.N. SEEMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the steps proposed to be taken for bringing transparency and accountability in the functioning of sports bodies in the country;

(b) whether Government has conducted inquiries into the various allegation of irregularities in the Board of Control for Cricket in India (BCCI) and Indian Premier League (IPL) in the country; and

(c) whether it is not possible to make sports bodies like BCCI accountable in each transaction and scrutiny by competent authorities so as to ensure transparency in its functioning?

†Original notice of the question was received in Hindi.